

What is the procedure under which blacklisting has been made effective by the Government so far and how did it fail in this particular case?

**Shri K. Raghuramiah:** Since 'his agreement of 1966 all the public undertakings are bound automatically to take action on the blacklisting of firms and not to give orders to those firms. That is the procedure now.

**श्री श्रीकार लाल बेरवा :** यह जानना कोई जगह पर बड़ी तरह के लाइसेंस और कोटा दिया गया है। ऐसे ही कोटा में उस को फर्टिलाइजर फैक्टरी का लाइसेंस देकर 4 साल तक उस को बढ़ाते चले गये उसे रैन्वु करते चले गये लाइसेंस, तो मैं जानना चाहता हूँ कि उस को कितनी जगह और कितने लाइसेंस दिये गये हैं और किस किस जगह यह फेन हो चुका है ?

**Shri K. Raghuramiah:** The main question relates to the Indian Oil Corporation while the supplementary relates to fertilizer licences.

**श्री श्रीकार लाल बेरवा :** उर्वरक की मैं बात नहीं कर रहा हूँ बल्कि मैंने तो यह जानना चाहा है कि जानना कि कितनी जगहों पर यह लाइसेंस और कोटे दिये गये हैं ?

**Mr. Speaker:** The question hour is over. Now, the Short Notice Question.

**श्री दे० शि० पाटिल :** आज क्वेश्चन आवर में पूछने के लिए 30 प्रश्न थे लेकिन केवल 3, 4 ही पूछे जा सके हैं तो क्या इसी तरह से एक घंटे में केवल 4 या 5 ही लेते रहेंगे और यदि ऐसा हो तो फिर रोज के लिए बार से अधिक सवाल रखने का प्रायदा ही क्या है ?

#### SHORT NOTICE QUESTION

##### Generation of Electricity in States

**S.N.Q. 7. Shri G. S. Reddi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the names of States where electricity generated per person is less than the average; and

(b) the steps taken to rectify the imbalance specially in the States where power generation per capita is the lowest?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). A statement giving the requisite information is laid on the Table of the House. [Placed in the Library. See No. LT-266/67.]

**Shri G. S. Reddi:** May I know how much of loan was advanced to rectify the imbalance?

**Dr. K. L. Rao:** Substantial financial assistance is being given for the power projects.

#### WRITTEN ANSWERS TO QUESTIONS

##### Quarters for Labourers in Delhi

\*293. **Shri Kanwar Lai Gupta:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any subsidy or loan has been given to Delhi Administration for the construction of labour quarters in the Capital;

(b) if so, the number of quarters required and how many of them have been constructed;

(c) whether the mill owners of Delhi have also been asked to construct labour quarters for their employees; and

(d) if so, the result thereof?

**The Minister of Works, Housing and Supply (Shri Jaganath Rao):** (a) A sum of Rs. 153.32 lakhs was made available to the following agencies up to the year 1966-67 for construction of houses in Delhi for industrial